

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****ABERDEEN FOODS PRIVATE LIMITED
OPERATING AS FMCG DISTRIBUTION**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ABERDEEN FOODS PRIVATE LIMITED (Under CIRP) PAN : AAEL3465F CIN: U74110PN2020PTC194144
2.	Address of the registered office	Office No.11, Plot No.285, CTS No.177/2 Tara Bag Co-Op Hsg Society, Koregaon Park, Pune, Maharashtra India 411001. Office is closed at present.
3.	URL of website	www.aberdeenindia.com
4.	Details of place where majority of fixed assets are located	There are no fixed assets
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
10.	Last date for receipt of expression of interest	24/04/2024
11.	Date of issue of provisional list of prospective resolution applicants	04/05/2024
12.	Last date for submission of objections to provisional list	09/05/2024
13.	Date of issue of final list of prospective resolution applicants	19/05/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24/05/2024
15.	Last date for submission of resolution plans	24/06/2024
16.	Process email id to submit Expression of Interest	arbitratorpr@gmail.com



Pawan Kravati

IBBI/PA-001/IP-P00414/2017-18/10737
42, Gopal Bhawan, 199 Princess Street,
S.G. Marg, Marine Lines (East) Mumbai – 400 002
For Aberdeen Foods Private Limited
Date: 09.04.2024
Place: Mumbai

THE FREE

FOR THE PEOPLE

PRESS

EDITIONS: MUMBAI, Pune, Nashik, Kolhapur, Indore, Bhopal

www.freepressjournal.in

JOURNAL

MEMBER: AUDIT BUREAU OF CIRCULATION

www.freepressjournal.in MUMBAI | TUESDAY | APRIL 9, 2024

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR ABERDEEN FOODS PRIVATE LIMITED OPERATING AS FMCG DISTRIBUTION

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. ABERDEEN FOODS PRIVATE LIMITED (Under CIRP) PAN: AAEL3465F CIN: U74110PN2020PTC194144
2.	Address of the registered office Office No.11, Plot No.285, CTS No.177/2 Tara Bag Co-Op Hsg Society, Koregaon Park, Pune, Maharashtra India 411001. Office is closed at present.
3.	URL of website www.aberdeenindia.com
4.	Details of place where majority of fixed assets are located There are no fixed assets
5.	Installed capacity of main products/ services Not Applicable
6.	Quantity and value of main products/ services sold in last financial year Not Applicable
7.	Number of employees/workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: All relevant documents & Information can be obtained on request from RP through email id: arbitratorpr@gmail.com
10.	Last date for receipt of expression of interest 24/04/2024
11.	Date of issue of provisional list of prospective resolution applicants 04/05/2024
12.	Last date for submission of objections to provisional list 09/05/2024
13.	Date of issue of final list of prospective resolution applicants 19/05/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 24/05/2024
15.	Last date for submission of resolution plans 24/06/2024
16.	Process email id to submit Expression of Interest arbitratorpr@gmail.com

IBBI/PA-001/IP-P00414/2017-18/10737
42, Gopal Bhawan, 199 Princess Street,
S.G. Marg, Marine Lines (East) Mumbai - 400 002
For Aberdeen Foods Private Limited

Date: 09/04/2024
Place: Mumbai



नव शक्ति



▲ वर्ष १० ▲ अंक १४२ ▲ मंगळवार ▲ १ एप्रिल २०२४ ▲ पाने २४ ▲ किंमत ₹ ५ ▲ पुणे किंमत ₹ ६ फक्त ▲

Reg.No.MCS

फॉर्म जी स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण एफएमसीजी डिस्ट्रिब्युशन मध्ये कार्यरत अबरदीन फूड्स प्रायव्हेट लिमिटेड

(इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रोसेस
फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए (१) अन्वये)

अनु. क्र.	संबंधित तपशिल	
१.	पैन/सीआयएन/एलएलपी नं. सहीत कॉर्पोरेट कर्जदाराचे नाव	अबरदीन फूड्स प्रायव्हेट लिमिटेड (सीआयआरपी अंतर्गत) पैन : एएईएसीएल२४६५एएफ सीआयएन: यु७४११०पीएन२०२०पीटीसी१९४१४४
२.	नोंदणीकृत कार्यालया पत्ता	कार्यालय क्र. ११, प्लॉट क्र. २८५, सीटीएस क्र. १७७/२ वारा बाग को- ऑप. ही. सोसायटी, कोरगाव पार्क, पुणे, महाराष्ट्र भारत ४११०११. सध्या कार्यालय बंद आहे.
३.	वेबसाईटची युआएल	www.aberdeenindia.com
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	कोणतीही स्थिर मत्ता नाही.
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	लागू नाही.
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	लागू नाही.
७.	कर्मचारी/कामगारांची संख्या	०
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोची सूची ग्रासह पुढील तपशिल, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	सर्व संबंधित कागदपत्रे आणि माहिती ईमेल आयडीद्वारे आरपीकडून विनंती केल्यावर मिळवता येईल. ईमेल: arbitratorpr@gmail.com
९.	क्रोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता येथे उपलब्ध	सर्व संबंधित कागदपत्रे आणि माहिती ईमेल आयडीद्वारे आरपीकडून विनंती केल्यावर मिळवता येईल. ईमेल: arbitratorpr@gmail.com
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख	२४/०४/२०२४
११.	संभाव्य निराकरण अर्जदारांची (सीआए) तात्पुरती सूची जारी करण्याची तारीख	०४/०५/२०२४
१२.	तात्पुरत्या सूचिता असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख	०९/०५/२०२४
१३.	संभाव्य निराकरण अर्जदारांची अंतिम सूची जारी करण्याची तारीख	१९/०५/२०२४
१४.	माहिती ज्ञाप्ती, इव्हॅल्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करीता विनंतीच्या जारीची तारीख	२४/०५/२०२४
१५.	निराकरण योजनाच्या सादरीकरणाकरीता अंतिम तारीख	२४/०६/२०२४
१६.	ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल	arbitratorpr@gmail.com

आयबीबीआय/आयपीए-००१/आयपी-पी००४१४/२०१७-२०१८/१०७३७

४२, गोपाल भवन, १९९ प्रिन्सेस स्ट्रीट,

एस. जी. मार्ग, मरिन लाईन्स (पूर्व) मुंबई - ४०० ००२

अबरदीन फूड्स प्रायव्हेट लिमिटेड करिता

दिनांक: ०९.०४.२०२४

दिनांक: मुंबई

